

- (b) whether there is congested sitting accommodation, lack of required working amenities and poor distribution of stationery ;
- (c) whether there is any shortage of IDAS officers and poor administrative set up in the office ; and
- (d) if so, what action Government propose to take in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA):

(a) No, Sir.

(b) No, Sir.

(c) Against the authorised strength of 13 IDAS Officers, there is a shortage of *one* Officer only.

(d) Does not arise

Measures to check Proliferation of Black Money

4451. SHRI R. L. BHATIA : Will the Minister of FINANCE be pleased to state :

(a) whether his attention has been drawn to the news-item captioned 'Star Wars' appearing in the 'Patriot' New Delhi dated the 24th November, 1981 ;

(b) if so, his reaction thereto ; and

(c) what measures he has taken or propose to take to check such proliferation of black money ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA) :

(a) Yes, Sir.

(b) and (c). The Income-tax authorities make necessary enquiries about such investments during the

course of relevant assessment proceedings and wherever unexplained investment is found appropriate action is taken.

चीन द्वारा भारत को इस्पात का निर्यात

4452. श्री मनफूल सिंह चौधरी : क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि चीन के एक शिष्ट मण्डल ने भारत में माल चढ़ाने और उतारने की सुविधाओं के सम्बन्ध में जानकारी प्राप्त करने के लिए भारत की यात्रा की थी ;

(ख) क्या यह भी सच है कि चीन भारत को बड़े पैमाने पर लोहा और इस्पात निर्यात करने की योजना बना रहा है ; और

(ग) यदि हां, तो तत्सम्बन्धी व्यौरा क्या है ?

वाणिज्य तथा इस्पात और खान मंत्री (श्री प्रणब मुखर्जी) : (क) चीन के मेटलर्जिकल इम्पोर्ट एण्ड एक्सपोर्ट कारपोरेशन का एक प्रतिनिधि मण्डल हाल में भारत आया था। प्रतिनिधि मण्डल ने सेल के अधिकारियों के साथ हुई अपनी बातचीत में भारत में माल चढ़ाने और उतारने की उपलब्ध सुविधाओं का मामला नहीं उठाया था।

(ख) और (ग) सरकार को इस बारे में जानकारी नहीं है कि भारत को लोहा और इस्पात सामग्री निर्यात करने के लिए चीन कोई योजना बना रहा है।

Losses in HSCL

4453. SHRI PALAS BARMAN : Will the Minister of STEEL AND MINES be pleased to state :

(a) is it a fact that Hindustan Steel-works Construction Ltd. has

been facing marked deterioration in the financial years 1979-80 and 1980-81;

(b) if so, the reasons for this State of affairs; and

(c) the steps taken by Government to make it financially viable?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Yes, Sir. Hindustan Steelworks Construction Limited (HSCL) has suffered substantial losses during 1979-80 and 1980-81.

(b) The Company has been incurring losses because a number of contracts have turned unprofitable due to increases in costs which could not be neutralised under the terms of the contracts, unremunerative rates and industrial relations problems including constraints in the matter of deployment of manpower.

(c) As the Company is facing a number of problems Government is giving serious consideration to various steps possible in consultation with the management of the Company on a continuing basis like securing more work, improvement in efficiency, review in the terms of contract by discussion with clients wherever possible and finding solutions to the industrial relations problems.

Relief to Families of Employees Dying in Service

4454. SHRI RAJNATH SONKAR SHASTRI: Will the Minister of FINANCE be pleased to state :

(a) whether there is a scheme for providing immediate relief to the families of employees dying while in service in receipt of pay not exceeding Rs. 1200/- p.m. subject to the maximum of Rs. 1000/- or 3 months' pay whichever is less;

(b) if so, whether this amount is proposed to be increased to Rs. 2500/- or 3 month's pay, whichever is less, keeping the steep hike in prices ;

(c) whether it is proposed to convert this advance into a grant to all employees dying while in service or after retirement as a token of love shown by Government towards their employees; and

(d) how many families received benefits under the Compassionate Fund of India during the last three years and on what grounds; as also the families given immediate relief of Rs. 1000/- during the last 6 months in Finance Ministry?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA) : (a) to (c). Under a Scheme introduced in 1971 and modified from time to time families of Government servants drawing pay up to Rs. 1200/- p.m. who die while in service are eligible for immediate relief in the form of advance limited to three months' pay or Rs. 1000/- whichever is less. There is no proposal to increase the amount of immediate relief or to convert this advance into a grant.

(d) Grants from the Compassionate Fund of India were sanctioned to 243 families during the last 3 years on grounds of indigent circumstances. During the last 6 months, immediate relief was sanctioned in one case in the Ministry of Finance (Secretariat).

“टेक्सटाइल पावर प्रोसेसिंग” गृहों द्वारा उत्पादन शुल्क का भुगतान किया जाना

4455. श्री विजय कुमार यादव : क्या वित्त मन्त्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली में “टेक्सटाइल” पावर प्रोसेसिंग “गृहों” की संख्या कितनी है ;